

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 3129 OF 2003

MA NO. 2708/2003

New Delhi, this the 25th day of May, 2004

HON'BLE SHRI JUSTICE V.S. AGGARWAL, CHAIRMAN
HON'BLE SHRI S.A. SINGH, MEMBER (A)

1. Shri Vir Singh S/o Late Dal Chand, working as Life Guard, Govt. Senior Secondary School Defence Colony, New Delhi-110024.
2. Shri Jai Singh S/o Shri Amar Singh, working as Life Guard, Sarvodaya Bal Vidyalaya, Shahdara, Delhi-110032 R/o House No.265, Gali No.1, Bhola Nath Nagar, Shahdara, Delhi-110032.
3. Shri Jai Pal Sharma, S/o Late Shri Kansi Ram, working as Life Guard, Govt. Boys Senior Secondary School, Bharat Nagar, Delhi-110052. R/o Quarter No.112/224, Double Storyed Building, Seelampur Market, Delhi-110053.
4. Shri Richhpal Singh S/o Late Kishan Singh, working as Life-Guard, Govt. Boys Senior Secondary School No.1, Jheel, Kuranja, Delhi-110031. R/o Village & P.O. Dhallupura, Delhi-110096.
5. Shri Dhani Ram, S/o Shri Pirbhu Dayal, working as Life Guard, Sarvodaya Vidyalaya, Ludlow Castle No.2, Delhi-110054. R/o 272/1/8, Khandasa Road, Gurgaon, Haryana.
6. Shri Braham Dutt, working as Life Guard, Govt. Boys Senior Secondary School No.1, Rajouri Garden Extension, Delhi.

....Applicants

(By Advocate : Shri H.L. Srivastava)

Versus

1. The Government of National Capital Territory of Delhi (Through the Chief Secretary) New Secretariat (I.G.I. Stadium), I.P. Estate, New Delhi-110002.
2. The Director of Education, National Capital Territory of Delhi, Old Secretariat Building, Delhi-110054.

....Respondents

(By Advocate : Shri Mohit Madan for
Mrs. Avnish Ahlawat)

ORDER (ORAL)

SHRI JUSTICE V.S. AGGARWAL:-

Learned counsel of the applicants states that he has received the intimation about the refund having been allowed. Learned counsel had handed over a copy

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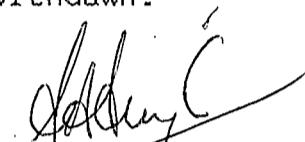
(2)

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of the said order to us and the same is placed on record. Keeping in view the same, he does not press the present Original Application.

2. Allowed as prayed.

3. The present Original Application is dismissed as withdrawn.



(S.A. SINGH)
MEMBER (A)



(V.S. AGGARWAL)
CHAIRMAN

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